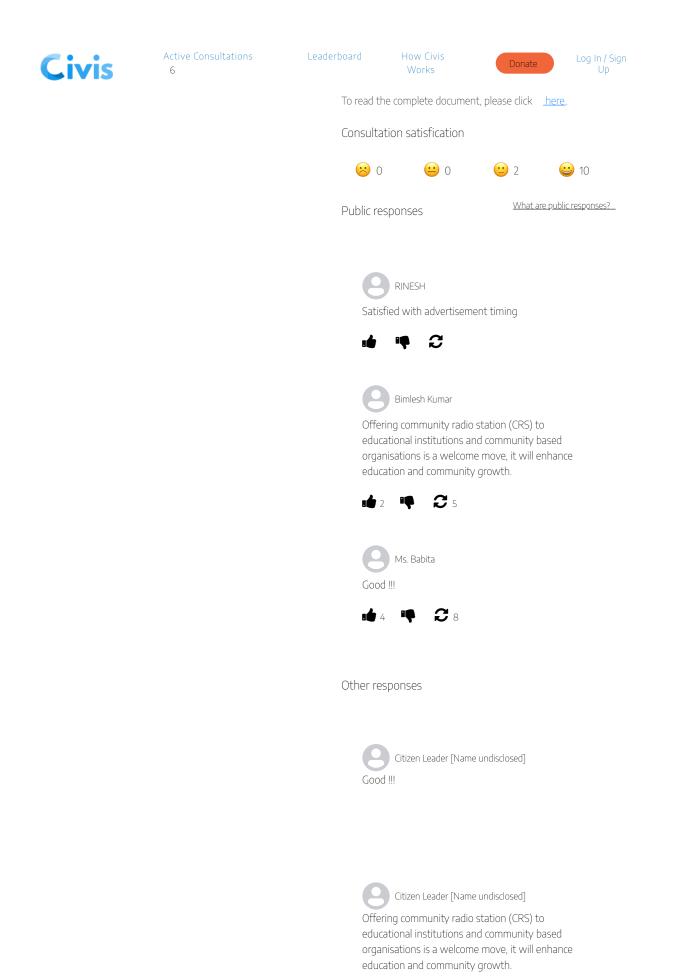


- 1. What should be the time of extension/renewal after the first licence expires?
- 2. What should be the terms and conditions for licence renewal/extension?
- 3. What should be the list of requirements that must be supplied by the organisation operating a CRS when applying for renewal?
- 4. What should be the prescribed licence time for CRS?

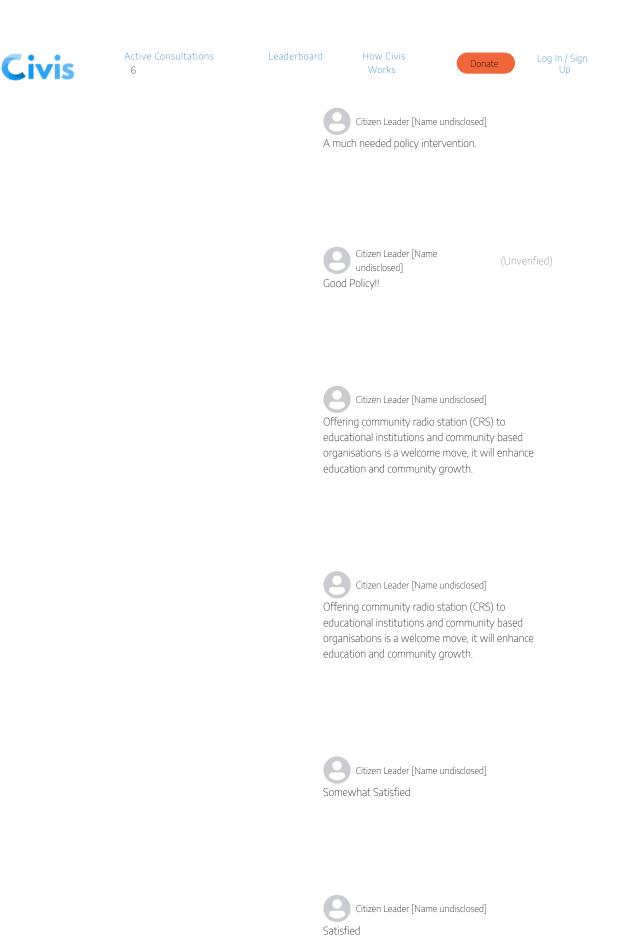
Duration of Advertisement:

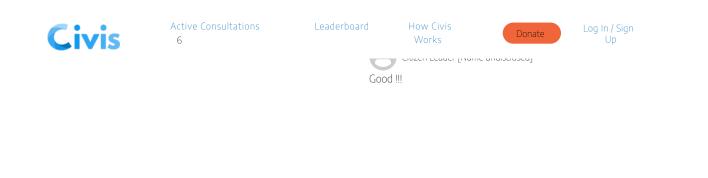
1. Should the current time limit of 7 minutes per hour for CRS advertisements be revised?

CRS Growth:



9/1/2022, 10:56 AM





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